

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 19

C.P.(IB) 255/MB/2022

CORAM:

SH. K. K. VOHRA
HON'BLE MEMBER (T)

JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **09.06.2022**

NAME OF THE PARTIES: - **Nilam Mittal**
V/s
Omkar Realtors & Developers Pvt Ltd

Appearance (via video-conference):

For the Applicant : Ms. Ruchi Doshi, Advocate

For the Respondent : None present

Sections 7 of the IBC, 2016

ORDER

Due to paucity of time, the matter could not be taken up today. List this matter on **12.07.2022**.

Sd/-

K. K. VOHRA
Member (Technical)

Sd/-

JUSTICE P. N. DESHMUKH
Member (Judicial)

Vedant